

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7320
ANSWERED ON:15.05.2002
ISSUANCE OF PASSPORTS
CHELLAMELLA SUGUNA KUMARI;KINJARAPU YERRANNAIDU

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the normal time taken/prescribed to get the Police verification done for issue of passports to persons whose verifications are required from two or more places; and

(b) the time by which passports are issued if verification reports are not received within stipulated time from police authorities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI OMAR ABDULLAH)

(a) The guidelines issued to the State Governments in this regard are that police verification reports should be sent within a period of four weeks from the date of the reference from the Regional Passport Offices. However, the actual time taken in police verification differs from state to state.

(b) Because of the security considerations, passports are being issued on police report overdue basis in 10 passport offices only out of the 28 passport offices. Such passport offices issue passports on police report overdue basis after 35 days of making the reference to the respective police authorities. In other states passports are issued only after police verification report is received.